## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA (CAA) NO. 15/Chd/Hry/2017

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Kimia Biosciences Ltd.

... Petitioner Company No.1

With

Laurel Organics Limited.

... Petitioner Company No.2

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

On request, adjourned to 04.09.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

August 23, 2017